

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

OA No. 50 of 1997

Date of Order: 5.2.02

Present: Hon'ble Mr. B.P. Singh, Member(A)
Hon'ble Mr. Kuldip Singh, Member(J)

...

SMT NAGURI & ANR

-VS-

INCOME-TAX

For the Applicant : Dr.(Ms) S. Singh, Counsel

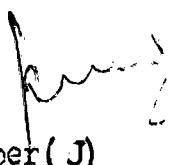
For the Respondent : Mr. S. Choudhury, Counsel.

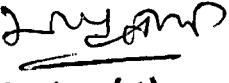
...

ORDER

Learned counsel for the applicant Ms. S. Sinha submits that the applicant is not responding. It appears he is not interested in pursuing the case. The case is therefore dismissed for non-prosecution.

2. Learned counsel for the respondent present.


Member (J)


Member (A)

mb.